

The High Court Of Madhya Pradesh

Indore : 23/10/2020 :-

Shri A.K. Khare, learned counsel for the applicant.

Shri S.R. Saxena, learned DAG for the non-applicant/State.

Heard the matter through Video Conferencing.

After arguing for some time, learned counsel for the applicant prays for withdrawal of the present application.

Prayer is allowed.

Application stands **dismissed** as withdrawn.

(Ms. Vandana Kasrekar)
Judge

Aiyer*